COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 110 OF 2017

Dated: 21st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-2

Mr. Abhishek Upadhyay Mr. Varun Shankaer for R-6

Mr. R.B. Sharma for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.08.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk